

1	2	3	4	5	6	7	8
28.	Uttarakhand	435	424	435	859	589	270
29.	West Bengal	5507	8546	8335	16881	5388	11493
TOTAL STATES		49355	40161	56154	96315	49803	46512
30.	Andaman and Nicobar Islands	47	6	47	53	48	5
31.	Chandigarh	195	234	201	435	152	283
32.	Dadra and Nagar Haveli	1	6	2	8	2	6
33.	Daman and Diu	21	10	29	39	27	12
34.	Delhi UT	6657	7740	6921	14661	5863	8798
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	53	5	53	58	49	9
TOTAL (UTs)		6974	8001	7253	15254	6141	9113
TOTAL (ALL INDIA)		56329	48162	63407	111569	55944	55625

*Source:* Crime in India.

### **More manpower and new units for BSF**

2117. SHRI K.R. ARJUNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Border Security Force (BSF) has sought more manpower and new units, so that they can be deployed on the Assam and West Bengal flanks of the India-Bangladesh border even as a similar addition in number is required to effectively guard the India-Pakistan border, especially in Punjab and Jammu regions;

(b) if so, the details thereof; and

(c) whether Government has taken any action on the request made by BSF in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) The proposals received from Border Security Force

(BSF) for raising of additional battalions have been examined and sanction for raising of 06 additional battalions has been conveyed to BSF on 19.01.2018.

**Raising of new battalions in BSF and ITBP**

2118. SHRI K.R. ARJUNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is planning to raise 15 battalions in Border Security Force and Indo-Tibetan Border Police to fortify its defence along the strategic frontiers with Pakistan, Bangladesh and China;

(b) if so, the details thereof; and

(c) whether it is also a fact that this was just a proposal as of now and no concrete steps had been taken to set up the said battalions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) Out of the proposed 15 additional battalions (6 Bns. of BSF and 9 Bns. of ITBP), the Government has sanctioned raising of 6 additional battalions to BSF on 19.01.2018 and the proposal for raising of 09 additional battalions in ITBP is under consideration.

**Enemy properties taken over by Waqf Boards**

2119. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has initiated the identification process relating to enemy properties and if so, the details thereof;

(b) whether Government is aware that a large number of enemy properties have been taken over by the State Waqf Boards particularly in the State of Haryana, Punjab, Uttar Pradesh and Maharashtra; and

(c) if so, whether Government has conducted any survey about such properties and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Under the Enemy Property Act, 1968, 9406 properties have been identified as enemy property so far.

(b) and (c) No such report has been received by the Central Government from these respective States.